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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 167 /2017 CP-561/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March, 2017, 10.30 A.M

Name of the Company		Kotak Mahindra Bank LtdVersus- Maheshwar Vanijya Pvt.Ltd.		
Under Section		433,434		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

None responded. The petitioner has not filed two additional copies of the petition. Petitioner is directed to file two additional copies of the petition.

List the matter on 15/05/2017.

(S. Vijayaraghavan) Member (T) ∠

 (Vijai Pratap Singh)
 Member (J)